



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY OF INDIA

CIRCULAR

Ref : IRDAI/NL/CIRC/MISC/095/05/2016

Date: 13.05.2016

To

All General Insurance Companies transacting Motor Insurance Business

Re: Allowance of up to 5% limit on Gross Vehicle Weight (GVW)

This refers to the Ministry of Road Transport and Highways notification dated 07.01.2016, which states that the tolerance up to 5% in the gross vehicle weight and safe axle weight may be allowed for the purpose of compliance to sub-section 3 of sec.113 of the Motor Vehicles Act, 1988 (59 of 1988).

The insurers are hereby advised to take a note of the above notification.



(N M Behera) 130516

Dy. Director- NL